### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 321 OF 2016

# Dated: 29<sup>th</sup> October, 2018

### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

<u>In the matter of:</u> API Ispat & Power Tech. (P) Ltd. Vs.			Appellant(s)
Chhattisgarh State Power Distribu	tior	n Co. Ltd. & Anr.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Raunak Jain Mr. Vishvendra Tomar	
Counsel for the Respondent(s)	:	Mr. Apoorva Kurup Ms. Nidhi Mittal for R-1	
		Ms. Swapna Seshadri Mr. Ashwin Ramanathan	for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>06.12.2018.</u>

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

ts/mk